NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 74/(MAH)/2010 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.03.2017

NAME OF THE PARTIES: M. C. Chemicals & Anr.

V/s.

M/s. Behram Chemicals Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME DESIG	DESIGNATION	
1>	Mr. Ahuramazda Postvala ilk Wadia Ghaudy & Co. for Resp. Nos. 2,485	Holvocake,	42
2.)	MR. VAIBHAV WALI 1/6 Juniloop. For Petitionel	Advocate	anaho
3)	Adv. Archan Shah ilb Rajana Associa foo. R7.	steg	May

<u>Order</u> <u>TCP No.74/397-398/ NCLT/MB//MAH/2010</u>

At request of the parties, list this matter for hearing on 11.4.2017.

Sd/-B.S.V. PRAKASH/KUMAR Member (Judicial)

Sd/-V. NALLASENAPATHY Member (Technical)